THE MINISTEI OF STATE IN THE MINISTRY OF HI ALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) (a) A team of doctors from the All India Institute of Medical Sciences has recent y conducted a survey in South Delhi to fird out the effect of reported water pollution on the liver. This study was no aimed to isolate any virus either from the patient or from the reported polluted water.

- (b) (i) The clini al examination of 1400 persons in Greater Kailash area revealed jaundice in 7 pc scns; and
- (ii) The blood examination for serum transminase revealed evidence of liver being affected in certain cases.
- (c) to (e) The I elhi Water Supply and Sewage Disjosul Undertaking has proposed to stop umping of water from the Okhla intake fter making alternative arrangements to supply water to the areas that are presently erved by Okhla Water Works. The imn date measures are to convey a supply of filtered water from Wazirabasd Wate Works to the clear water tank at the Oshla water treatment plant from where tle supply will be pumped to the Kalkaji Re ervoir for distribution. The Municipal Corporation of Delhi expect to stop d awing water from the Okhla point fro 1 September, 1970.

I.M.F's special | rawing rights scheme

- 81. SHRI SITARAM JAIPURIA: Will the PRIME MINISTER be pleased to state:
- (a) the progres of ar made in the implementation () he Special Drawing Rights Scheme by the I.M.F. and its likely impact on India's trade and payments position; and
- (b) whether it s a fact that with the introduction of this scheme India is likely to lose its eminent position in the IMF?

THE MINISTER OF STATE IN THE MINISTR' OF FINANCE (SHRIP. C. SETHI): a) It has been decided that Special Dawing Rights (SDRs) amounting to \$9., killion are to be created and allocated ar org members participating in the Sche ie during a basic period of three years commencing lst January 1970. This allocation for the first year was \$3.5 billion. Of this, \$3.414 billion was allocated to 104 participants on the basis of their respective quotas as of 31st

December 1969. The rate of allocation worked out to 16.8 per cent of the quota of each participant receiving allocation.

India is a participant in the Special Drawing Rights Scheme. On the basis of India's quota of \$750 million as of 31st December 1969, India has been allocated Special Drawing Rights of the equivalent of \$126 million. From 1st January 1970 this amount has been added to India's reserve assets. India is free to use this reserve asset for meeting balance of payments needs in accordance with the Rules of the Scheme.

(b) No, Sir. Separately from the scheme of the SDRs, the IMF has done the quinquennial review of quotas, according to which, from the end of 1970, India will rank the eighth amongst the largest quota holders of the IMF, as against her present fifth position.

IMPORT OF CHEMICAL PRODUCTS

82. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of PETRO-LEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) whether it is a fact that some chemical products for which production capacity is available in the country itself are being imported at present; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN):
(a) No. In so far as the chemical products with which the Ministry of petroleum and Chemicals and Mines and Metals is concerned, imports are allowed only to the extent that indigenous capacity is unable to meet the demand.

(b) Does not arise.

WATER POLLUTION IN DELHI

- 83. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) the number of water pollution incidents in Delhi and New Delhi during the last one year; and
- (b) the reasons for each incident as also the various areas affected thereby?